

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 08<sup>th</sup> February, 2016**

**TIME:10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1.	Original Application No. 134/2015(THC) <b>(W.P.No.1607/14)</b>	Sheeba Wheels Private Ltd Vs. Rajasthan State Pollution Control Boared & Anr.	Mr. Mohit Gupta, Adv.	
2.	Original Application No. 149/2015(THC) <b>(W.P.No.18901/13)</b>	Ramji Lal Meena Vs. State of Rajasthan & Ors.		
3.	Original Application No. 84/2015(CZ)	Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.	Mr. Siddharth Singh, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv.	
4.	Original Application No. 133/2015(THC) <b>(W.P.No.12048/15)</b>	Jagdish Prasad Yadav Vs State of Rajasthan & 8 Ors.		
5.	Original Application No. 40/2015(CZ) <b>(M.A.No.835/15)</b> <b>(M.A.No.838/15)</b> <b>(M.A.No.52/16)</b>	Y.N. Pandey Vs. The Collector, Jagdalpur & 4 Ors	Ms. Gazala Khan, Adv. Mr. Deepesh Joshi, Adv. Ms. Anjum Feroz, Adv. Mr. Rohit Sharma, Adv.	
6.	Original Application No. 342/2014(CZ) <b>(M.A.No.848/15)</b> <b>(M.A.No.30/16)</b>	Upendra Prasad Pandey Vs. Union of India & Ors.	Mr. Ashish Kumar Pandey Adv. Mr. Shrey Raj Saxena, Adv. Mr. S.K.Sheikh, Adv. Mr. Aditya Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv. Mr. Syed Shahid H. Rizvi, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Dharamveer Sharma, Adv.	
7.	Original Application No. 39/2015 (CZ) <b>(M.A.No.753/15)</b> <b>(M.A.No.12/16)</b>	Vinayak Parihar Vs State of M.P. & 5 Ors	Mr. Vijay Shahani, Adv. Ms. Poonam Shahani, Adv. Mr. Ramdarash Tiwari, Adv. Mr. Hitesh Mishra, Adv.	
8.	Original Application No. 114/2015(CZ)	Vinayak Parihar Vs. State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv.	

9.	Original Application No. 148/2015(CZ)	Smt. Sujata Chatterjee & Anr. Vs. State of M.P. & Anr.	Mr. Rohit Anthony, Adv. Mr. Tribhuvan Sharma, Adv.	
10.	Original Application No. 147/2015(CZ) <b>(M.A.No.842/15)</b>	Mrs. Anju Pandey Vs. M.P. Housing Development Society	Mrs. Anju Pandey, Applicant	
11.	Original Application No. 81/2015(CZ)	Shridhar Shivaraman Vs. Govt. Of M.P. & Ors.	Mr. Shridhar Shivaraman, Applicant Mr. Pulkit Godha for Mr. Vijay Choudhary, Adv. Mr. Sachin K.Verma, Adv. Mr. Shivendu Joshi, Adv. Mr. Akshay Sapre, Adv. Mr. Alkesh Agrawal, Adv. Mr. Sachin K.Verma, Adv. Mr. Shivendu Joshi, Adv.	
12.	Original Application No. 134/2014 <b>(M.A.No.440/15)</b> <b>(M.A.No.01/16)</b>	Paryavaran Avam Manav Sanrakshan Samiti <i>(Mining, Jabalpur)</i> Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Baghel R-5&6 Mr. Om. Shankar Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	